

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 106
(IB)-1367/PB/2018

IN THE MATTER OF:

ICICI Bank Ltd.

.... Applicant/petitioner

v.

C & C Construction Ltd.

.... Respondent

Order under Section 7 of IBC

Order delivered on 14.10.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):

Mr. Samdarshi S., Adv. For IAs-3952/3900

Mr. Dhruv Gupta, Adv. For IAs-3118/3119

For the respondent

Mr. Anubhav Mehrotra, Mr. Rajesh Gupta,
Advs. For IA-1906/19 & 1367/2018

Ms. Vasudha Sharma, Mr. A. Das, Advs. For
CA-2179/2012

Mr. Pulkit Deora, Ms. Navya Khillon, Advs.
For RP

ORDER

List on 20.10.2020.

— Sd —

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

— Sd —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)